

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 729
TO BE ANSWERED ON 03.12.2015

Projects for Drinking Water and Sanitation

729. SHRI M.I. SHANAVAS:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has any ongoing/proposed projects to improve drinking water availability and improve sanitation facilities for tribal and backward areas in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the funds sanctioned/allocated to various tribal areas in the country including Kerala; and
- (d) the current status of drinking water availability and sanitation standards in the tribal belts in various States across the country, State/UT-wise?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAM KRIPAL YADAV)

- (a) & (b) Under National Rural Drinking Water Programme (NRDWP) the Ministry provides financial and technical assistance to States to strengthen rural drinking water supply in the country. Under NRDWP, Ministry does not release scheme / project wise funds to the States / UTs. The funds under the programme are allocated to the States / UTs on the basis of a pre-approved criteria. At the Central level, 22% and 10% of NRDWP funds are earmarked for Scheduled Caste (SC) and Scheduled Tribe (ST) Sub-Plan to be utilised for provision of drinking water supply to Scheduled Caste (SC) and Scheduled Tribe (ST) concentrated habitations. The States fix their targets in accordance with the Annual Action Plan. The States have the powers to select, approve and implement the drinking water supply projects. The details of the funds earmarked / released under SC and ST Sub-Plan during the current financial year 2015-16 are at Annexure-I.
- The Swachh Bharat Mission (Gramin) (SBM-G) has been launched on 2nd October, 2014, which aims at attaining Swachh Bharat by 2nd October 2019.

Under SBM(G), projects are sanctioned district-wise. Currently total **639** district sanitation projects including **147** in Tribal dominated areas have been sanctioned and under implementation. State/UT-wise details is at Annexure II.

- (c) The details of funds sanctioned / allocated to various tribal areas in the country including Kerala under NRDWP and SBM are at Annexure - I & III respectively.
- (d) The State/UT-wise status (as on 30.11.2015) of drinking water availability and sanitation standards in terms of habitations in the tribal belts in various States across the country are at Annexure-IV & V respectively.

Annexure-I**Annexure referred to in part (c) of Lok Sabha Unstarred Q. No. 729 due for answer on 3.12.2015****Details of funds release to SCSP and TSP under NRDWP during 2015-16 as on 30.11.2015****Rs. in crore**

S.No.	State	SCSP Release	TSP Release
1	ANDAMAN and NICOBAR	0	0
2	ANDHRA PRADESH	23.62	5.44
3	ARUNACHAL PRADESH	0	0
4	ASSAM	12.89	25.86
5	BIHAR	31.89	1.57
6	CHANDIGARH	0	0
7	CHATTISGARH	8.41	14.15
8	DADRA & NAGAR HAVELI	0	0
9	DAMAN & DIU	0	0
10	GOA	0.04	0.22
11	GUJARAT	14.74	29.73
12	HARYANA	21.78	0
13	HIMACHAL PRADESH	17.64	2.41
14	JAMMU AND KASHMIR	18.84	20.51
15	JHARKHAND	11.03	16.08
16	KARNATAKA	53.07	14.07
17	KERALA	5.9	0.83
18	LAKSHADWEEP	0	0
19	MADHYA PRADESH	34.04	35.78
20	MAHARASHTRA	40.83	28.59
21	MANIPUR	0.64	0
22	MEGHALAYA	0.15	0
23	MIZORAM	0.01	0
24	NAGALAND	0	0
25	ODISHA	20.17	17.66
26	PUDUCHERRY	0	0
27	PUNJAB	14.82	0
28	RAJASTHAN	99.05	51.49
29	SIKKIM	0.3	2.46
30	TAMIL NADU	32.04	1.32
31	TELANGANA	14.32	7.14
32	TRIPURA	3.7	0
33	UTTAR PRADESH	80.68	1.44
34	UTTARAKHAND	15.07	1.57
35	WEST BENGAL	47.76	8.36
Total		623.43	286.68

Annexure-II

Annexure referred to in part (b) of Lok Sabha Un-Starred Question No.729 for reply on 3-12-2015

State/UT-wise number of Total Project sanctioned and Project sanctioned in ST dominated districts

S.N.	State/UT Name	Total Project Sanctioned	Projects sanctioned in ST dominated districts
1	ANDHRA PRADESH	13	5
2	ARUNACHAL PRADESH	16	9
3	ASSAM	27	10
4	BIHAR	38	
5	CHHATTISGARH	27	5
6	D & N HAVELI	1	
7	GOA	2	
8	GUJARAT	26	8
9	HARYANA	21	
10	HIMACHAL PRADESH	12	3
11	JAMMU & KASHMIR	22	
12	JHARKHAND	24	7
13	KARNATAKA	30	4
14	KERALA	14	7
15	MADHYA PRADESH	50	17
16	MAHARASHTRA	34	10
17	MANIPUR	9	5
18	MEGHALAYA	7	5
19	MIZORAM	8	3
20	NAGALAND	11	7
21	ODISHA	30	9
22	PUDUCHERRY	2	
23	PUNJAB	22	
24	RAJASTHAN	33	5
25	SIKKIM	4	4
26	TAMIL NADU	31	5
27	TELANGANA	9	3
28	TRIPURA	8	3
29	UTTAR PRADESH	75	1
30	UTTARAKHAND	13	
31	WEST BENGAL	20	12
Total		639	147

**Statement referred in part (c) of the reply to Lok Sabha Un-Starred Question No.729 due for
reply on 3-12-2015**

State/UT-wise Central release for STs under NBA/SBM(G) during 12th Plan

Rs. in crore

S.N.	State/UT	2012-13	2013-14	2014-15	2015-16 (As on 30.9.2015)
1	ANDHRA PRADESH	3.25	2.98	5.80	5.16
2	ARUNACHAL PRADESH	8.60	1.06	9.85	7.25
3	ASSAM	38.22	2.84	9.63	20.64
4	BIHAR	3.16	0.00	0.00	2.05
5	CHHATTISGARH	12.53	0.00	6.63	12.74
6	D & N HAVELI	0.00	0.00	0.00	0.00
7	GOA	0.00	0.00	0.00	0.13
8	GUJARAT	5.50	9.12	26.65	24.94
9	HARYANA	0.00	0.00	0.00	0.00
10	HIMACHAL PRADESH	0.41	1.35	6.35	0.21
11	JAMMU & KASHMIR	3.39	4.46	6.05	0.50
12	JHARKHAND	8.82	0.00	0.00	4.27
13	KARNATAKA	3.74	4.50	22.63	27.22
14	KERALA	0.00	0.52	0.68	0.17
15	MADHYA PRADESH	36.07	84.94	0.00	48.10
16	MAHARASHTRA	11.52	8.52	19.05	32.91
17	MANIPUR	23.06	0.00	0.07	3.00
18	MEGHALAYA	22.95	77.00	0.00	16.25
19	MIZORAM	4.14	6.29	0.00	2.58
20	NAGALAND	21.28	0.96	9.71	8.07
21	ODISHA	0.00	0.00	14.23	36.56
22	PUDUCHERRY	0.00	0.00	0.00	0.00
23	PUNJAB	0.00	0.00	0.00	0.00
24	RAJASTHAN	22.81	0.47	32.54	66.93
25	SIKKIM	0.30	1.43	0.82	0.57
26	TAMIL NADU	1.17	4.90	2.47	0.50
27	TELANGANA	3.03	9.37	6.23	13.87
28	TRIPURA	0.38	4.18	9.15	5.09
29	UTTAR PRADESH	0.35	0.30	1.16	2.60
30	UTTARAKHAND	0.55	0.16	0.78	0.94
31	WEST BENGAL	14.75	6.49	16.77	42.37
	Total	249.99	231.83	207.24	385.63

Annexure referred to in part (d) of Lok Sabha Unstarred Q. No. 729 for answer on 03.12.2015					
Status as on 30.11.2015					
S.No.	State	Total	Fully Covered	Partially Covered	Quality Affected
		No of Tribal Habitation	No of Tribal Habitation	No of Tribal Habitation	No of Tribal Habitation
1	ANDAMAN and NICOBAR	91	41	50	0
2	ANDHRA PRADESH	9375	5308	4017	50
3	ARUNACHAL PRADESH	7310	2483	4768	59
4	ASSAM	18676	8991	7683	2002
5	BIHAR	1832	912	834	86
6	CHANDIGARH	0	0	0	0
7	CHHATTISGARH	50082	46580	2256	1246
8	DADRA & NAGAR HAVELI	66	0	66	0
9	DAMAN & DIU	6	0	6	0
10	GOA	50	50	0	0
11	GUJARAT	14832	14829	3	0
12	HARYANA	4	4	0	0
13	HIMACHAL PRADESH	3242	2701	541	0
14	JAMMU AND KASHMIR	2930	1515	1415	0
15	JHARKHAND	55352	53160	2175	17
16	KARNATAKA	2524	1390	1015	119
17	KERALA	40	1	36	3
18	LAKSHADWEEP	9	0	9	0
19	MADHYA PRADESH	55797	55305	99	393
20	MAHARASHTRA	17537	16271	1215	51
21	MANIPUR	2257	1754	503	0
22	MEGHALAYA	10122	1378	8723	21
23	MIZORAM	751	317	434	0
24	NAGALAND	1504	560	881	63
25	ODISHA	57618	35689	20814	1115
26	PUDUCHERRY	0	0	0	0
27	PUNJAB	0	0	0	0
28	RAJASTHAN	21815	16063	4416	1336
29	SIKKIM	816	359	457	0
30	TAMIL NADU	2706	2686	19	1
31	TELANGANA	9697	5364	3999	334
32	TRIPURA	5076	2089	277	2710
33	UTTAR PRADESH	817	805	10	2
34	UTTARAKHAND	1231	539	692	0
35	WEST BENGAL	9510	4721	4037	752
Total		363675	281865	71450	10360

Annexure-V

Statement referred in part (d) of the reply to Lok Sabha Un-Starred Question No.729 due for reply on 3-12-2015

State/UT wise, Sanitation Coverage in respect of ST

S.N.	State/UT Name	Sanitation Coverage as on 30.11.2015 (in percentage)
1	ANDHRA PRADESH	21.18
2	ARUNACHAL PRADESH	57.51
3	ASSAM	47.73
4	BIHAR	16.72
5	CHHATTISGARH	45.90
6	GOA	12.49
7	GUJARAT	59.60
8	HARYANA	96.25
9	HIMACHAL PRADESH	91.58
10	JAMMU & KASHMIR	23.98
11	JHARKHAND	37.89
12	KARNATAKA	41.29
13	KERALA	90.49
14	MADHYA PRADESH	37.75
15	MAHARASHTRA	46.29
16	MANIPUR	71.46
17	MEGHALAYA	79.69
18	MIZORAM	78.52
19	NAGALAND	64.50
20	ODISHA	15.53
21	PUDUCHERRY	22.63
22	PUNJAB	78.74
23	RAJASTHAN	29.56
24	SIKKIM	98.32
25	TAMIL NADU	51.88
26	TELANGANA	16.41
27	TRIPURA	66.61
28	UTTAR PRADESH	48.04
29	UTTARAKHAND	63.91
30	WEST BENGAL	53.80
		41.09